

Dated Nahan the August 4, 2020.

OFFICE ORDER

In compliance of Order No.HHC/RG/C-19/2020-26 dated 10-7-2020 of the Hon'ble High Court of H.P., it is hereby ordered that henceforth in addition to the urgent work, this Court shall also take up those (Civil and Criminal) cases which are ready for final hearing (consideration, arguments and orders) and where both the parties/counsel agree. Rest of the cases shall be taken up for effective hearing as under:

Cases fixed for	Now be taken up for effective hearing on
10-08-2020	24-08-2020
11-08-2020	28-08-2020
13-08-2020	29-08-2020
14-08-2020	31-08-2020

Intimation qua the cases where both the parties/counsel agree may be given on the mobile No.70182-18620 of Reader of this office so that those cases could be taken up.

Instructions regarding social distancing and other preventive measures to avoid the spread of CORONA VIRUS issued by the Hon'ble High Court of H.P. and the Competent Authority are to be adhered to in letter and spirit.

Since, only cases fixed for consideration, arguments and final orders are listed on 04-08-2020, 05-08-2020, 06-08-2020 and 07-08-2020, these cases shall be taken up on the same dates for effective hearing.

Sd
(Geetika Kapila)
Civil Judge-cum-JMIC,
Nahan, District Sirmaur, HP

No.Civil Judge/JMIC/NHN/READER/2020-1332 Dated :- ~~05-08-2020~~
04-08-2020
Copy for information is forwarded to :-

1. The learned District and Sessions Judge, Sirmaur District at Nahan.
2. The District Attorney, Nahan.
3. The President, Bar Association, Nahan
4. The Reader/Ahlmads of this office for necessary action.
5. The System Officer/System Assistant of this office to upload of office order in the Court website.
6. Notice Board of this office.

Geetika
Civil Judge-cum-JMIC,
Nahan, District Sirmaur, HP

No.PMJJB/NHN/READER/2020-
Office of the Principal Magistrate, Juvenile Justice Board,
Sirmaur District at Nahan, HP

Dated Nahan the August ^{4th} 5, 2020.

OFFICE ORDER

In compliance of Order No.HHC/RG/C-19/2020-26 dated 10-7-2020 of the Hon'ble High Court of H.P., it is hereby ordered that henceforth in addition to the urgent work, this Board shall also take up those cases which are ready for final hearing (consideration, arguments and orders) and where both the parties/counsel agree. Rest of the cases shall be taken up for effective hearing as under:

Cases fixed for	Now be taken up for effective hearing on
04-08-2020	24-08-2020
05-08-2020	25-08-2020

Intimation qua the cases where both the parties/counsel agree may be given on the mobile No. 7018218620 of Reader of this office so that those cases could be taken up.

Instructions regarding social distancing and other preventive measures to avoid the spread of CORONA VIRUS issued by the Hon'ble High Court of H.P. and the Competent Authority are to be adhered to in letter and spirit.

sd
(Geetika Kapila)
Principal Magistrate,
Juvenile Justice Board,
Sirmaur District at Nahan, HP

Endst.NoPMJJB/NHN/READER/2020-1347 Dated : ⁰⁴ 05-08-2020

Copy for information is forwarded to :-

1. The learned District and Sessions Judge, Sirmaur at Nahan.
2. The District Attorney, Nahan.
3. The Presidents, Bar Association, Nahan, Paonta Sahib, Rajgarh and Shillai.
4. The District Child Protection Unit, Nahan.
5. Smt. Niti Aggarwal, Meraber, R/o Gunu Ghat, Nahan.
6. Sh. Viveka Nand, Member, R/o VPO Dadahu.
7. The Reader/Ahmad of this board for necessary action.
8. The System Officer/System Assistant of this office to upload of office order in the Court website.
9. Notice Board of this office/board.

Geetika
Principal Magistrate,
Juvenile Justice Board,
Sirmaur District at Nahan, HP

No. ADSJ/SUPDT./2020-
Office of the Addl. District & Sessions Judge,
Sirmaur District at Nahan, H.P.

Dated Nahan the 04th August, 2020.

OFFICE ORDER

Since I shall be on casual leave on 10th 11th, 13th and 14th August, 2020, therefore, the cases fixed for these dates, shall be taken up for effective hearing in the following manner, except for the urgent matters and cases fixed for arguments/ final hearing, which shall be taken up on 17-08-2020 :-

Sr. No.	Cases fixed for	Now to be taken up for effective hearing on
1	10-08-2020	18-11-2020
2	11-08-2020	19-11-2020
3	13-08-2020	20-11-2020
4	14-08-2020	21-11-2020

The Reader of this office shall update the above mentioned cases in
CIS.

Additional District & Sessions Judge,
Sirmaur District at Nahan, H.P.

Endst. No- ADSJ/Supdt/NHN/2020-

1066

Dated 04-08-2020

- Copy, for information and necessary action, forwarded to :-
- 1- The Registrar General, Hgon'ble High Court of H.P., Shimla
 - 2- The Ld. District and Sessions Judge, Sirmaur District at Nahan, H.P.
 - 3- The Additional District Attorney, Sirmaur District at Nahan, H.P.
 - 4- The President Bar Association, Nahan/ Paonta Sahib.
 - 5- The Superintendent, MC Jail, Nahan.
 - 6- The Assistant Programmer/System Assistant to upload the office order in the Court's website.
 - 7- Reader/Ahlmads of this office.
 - 8- Notice Board of this office.

Additional District & Sessions Judge,
Sirmaur District at Nahan, H.P.